

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH

AT HYDERABAD

O.A.No.1050/99

Date of Order : 22.7.99

BETWEEN:

P.Chandraiah .. Applicant.

AND

1. The General Manager,
S.C.Railway, Rail Nilayam,
Secunderabad.
 2. The Workshop Personnel Officer,
Carriage Repair Shop,
S.C.Railway,
Tirupathi. .. Respondents.
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Counsel for the Applicant .. Mr.K.Sudhakara Reddy

Counsel for the Respondents .. Mr.J.R.Gopala Rao

CORAM :

HON'BLE JUSTICE SHRI D.H.NASIR : VICE CHAIRMAN

HON'BLE SHRI R.RANGARAJAN : MEMBER(ADMN.)

O R D E R

)(As per Hon'ble Shri R.Rangarajan, Member(Admn.))(

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Mr.K.Sudhakara Reddy, learned counsel for the applicant and Ms.Shakthi for Mr.J.R.Gopala Rao, learned standing counsel for the respondents.

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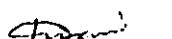
2. The challenge in this OA is the rejection of the applicant's case for appointment to Group-D by the impugned order dated 10.10.97 (A-1).

3. The facts and prayer in this OA are same as the facts and prayer in O.A.1049/99 which is disposed of today. Hence the same direction holds good in this OA also.

4. The OA is disposed of. No costs.



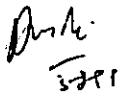
(R.RANGARAJAN)
Member(Admn.)



(D.A.NASIR)
Vice-Chairman

Dated : 22nd July, 1999

(Dictated in Open Court)


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